

to run the mills to save thousands of employees from unemployment ?

THE MINISTER OF STATE OF THE MINISTRY OF THE TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) M/s Central India Spinning, Weaving & Manufacturing Co. Ltd. (Empress Mills Nagpur) have applied to the Government of Maharashtra for the closure of their mill under the provisions of the Industrial Dispute Act, 1947. The State Government is yet to take a decision on this application.

(c) Government of India do not propose to take over this mill. However a package of rehabilitation has been worked out by the Industrial Development Bank of India for the revival of the mill.

Proposal to bring Super Bazar under Municipal Corporation of Delhi

5304. SHRI C. MADHAV REDDY :
SHRI MANIK REDDY :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Super Bazar is proposed to be brought under Municipal Corporation of Delhi;

(b) if so, whether Government are aware of a paper presented at FICCI Consumer Forum on 11 February, 1986 by a consumer group which has made certain positive moves in this direction; and

(c) if so, the details thereof and Government's reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) to (c) At the Consumer Business Forum meeting of the Federation of Indian Chambers of Commerce and Industry held at New Delhi on 11 February, 1986, the representative of the Consumer Education & Research Centre presented a paper in which it was, *inter alia*, suggested that the working of fair price shops, Mother Dairy,

Delhi Milk Scheme booths and outlets of the Super Bazar and the Cooperative Stores should be integrated and coordinated. There is no proposal under consideration of the Government to bring the Cooperative Stores Limited (popularly known as Super Bazar) New Delhi, under the control of the Municipal Corporation of Delhi.

New Areas for cashew and rubber plantation

5305. SHRI HUSSAIN DALWAI : Will the Minister of COMMERCE be pleased to state which of the areas have been earmarked for development of cashew and rubber plantations ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Besides proper upkeep of rubber plantations in traditional areas like Kerala, Tamilnadu and Karnataka, rubber plantation in new areas like Tripura, Assam, Andaman & Nicobar Islands, Orissa etc. can be undertaken during the VII Plan period.

The Centrally Sponsored Schemes on development of cashew is being implemented in the States of Kerala, Karnataka, Tamil Nadu, Maharashtra, Andhra Pradesh, Tripura, West Bengal, Orissa and Goa. Besides a multi-State cashew project with World Bank assistance is under implementation in Kerala, Karnataka, Andhra Pradesh and Orissa for area expansion as well as improvement of existing area under cashew.

Concession on import duty on pig iron

5306. SHRI C. D. PATEL :
SHRI AHMED PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have been requested by the Government of Gujarat to grant concession on the import duty on pig iron ; and

(b) the action taken by the Union Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government of Gujarat had requested for reduction in import duty on pig iron, and with effect from 9th December, 1985, the basic customs duty on pig iron was reduced to 25% ad valorem. Auxiliary duty (30% till 28.2.86 and 40% from 1.3.86) and additional counter-vailing duty equal to excise duty are leviable in addition. A copy of the notification issued in this respect has already been laid on the Table of the House.

Foreign exchange earned by Indians working abroad

5307. DR. G.S. RAJHANS : Will the Minister of FINANCE be pleased to state :

(a) the amount of foreign exchange earned by Indians going abroad for employment ; and

(b) the amount of foreign exchange remitted by them to India during the last one year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No precise information about remittances received exclusively from Indians working abroad is available, since details of remittances of Rs.10,000/—and below are not required to be reported to the RBI by the authorised dealers under the current rules. However, private transfer receipts which inter alia, include remittances received from non-residents of Indian nationality as recorded in the balance of payments statistics during the 3 years ending 1983-84 (latest available) are as follows :—

Year	Amount (Rs. Crores)
1981-82	2082.8
1982-83	2430.7
1983-84	2648.7

Cultivation of cashewnut plantations

5308. PROF. K. V. THOMAS :

Will the Minister of COMMERCE be pleased to state :

(a) the quantity of raw cashew nuts being imported; and

(b) the steps being taken to cultivate cashew nut plantations in India ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Import data are available upto 1982-83. Quantity of raw cashewnuts imported during 1981-82 and 1982-83 was 16057 and 1485 tonnes respectively.

(b) Centrally Sponsored Scheme on package programme on cashewnut introduced in Fifth Five Year Plan is being continued during Seventh Five Year Plan also. Under this Scheme subsidy is provided to the growers and the State Corporations for fresh plantation and maintenance. Besides a multi-state cashew project with World Bank assistance, is also being implemented in Kerala, Karnataka, Andhra Pradesh and Orissa. It is proposed to cover an area of 61,250 hectares under expansion and area improvement programme. Under another World Bank aided project of Kerala Agricultural Development Project which is under implementation from 1977-78 the World Bank has extended assistance for the rehabilitation of State owned cashew plantation in 2280 ha. and for new plantings in 1470 ha. in Cannanore district of Kerala.

Remunerative price to farmers for Sugarcane

5309. SHRIMATI BASAVA RAJESWARI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to give more remunerative price to the farmers for sugarcane so as to increase production of sugar and stop import of sugar; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES